GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS

**RAJYA SABHA**
**UNSTARRED QUESTION NO. 408**

TO BE ANSWERED ON FEBRUARY 5, 2020

**TARGETS AND ALLOCATIONS UNDER PMAY (U)**

**No. 408** **SHRI VAIKO**
**SHRI SATISH CHANDRA DUBEY**
**DR. T. SUBBARAMI REDDY**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether Government has announced any target regarding housing by the year 2022 under Pradhan Mantri Awas Yojana (Urban) (PMAY(U)) in the country, particularly for Bihar, Tamil Nadu, Andhra Pradesh and Telangana and if so, the details thereof;

(b) the total amount committed for the scheme, year-wise and spent so far; and

(c) the number of beneficiaries under Economically Weaker Sections (EWS), State-wise including Bihar, Tamil Nadu, Andhra Pradesh and Telangana?

**ANSWER**
THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) Pradhan Mantri Awas Yojana (Urban) [PMAY (U)] aims at providing pucca houses to all eligible beneficiaries in the urban areas of the country by the year 2022. Participating States/ UTs have undertaken a demand survey to assess the requirement of houses for eligible beneficiaries under the scheme. The demand assessment validated so far is for about 112 lakh houses including those in Bihar (6.44 lakh), Tamil Nadu (8.30 lakh), Andhra Pradesh (13.78 lakh) and Telangana (4.00 lakh).

(b) As on 27.01.2020, a total of 1.03 crore houses involving committed central assistance of Rs. 1.63 lakh crore have been sanctioned under PMAY (U). Details of year-wise central assistance committed and released are at **Annexure-1**.

(c) State-wise (including Bihar, Tamil Nadu, Andhra Pradesh and Telangana) details of number of EWS beneficiaries covered under the scheme are at **Annexure -2**.

*****

*Annexure-1 referred to in reply to RSUQ No 408 due for 05-02-2020*

**Year wise details of Central assistance Committed and Spent/Released under PMAY (U)**

| Financial Year | Central assistance Committed (Rs. in Cr.) | Central assistance Spent / Released (Rs. in Cr.) |
|---|---|---|
| 2015-16 | 12,192.31 | 3,222.50 |
| 2016-17 | 14,244.80 | 4,597.68 |
| 2017-18 | 37,914.72 | 16,531.21 |
| 2018-19 | 60,237.88 | 25,071.84 |
| 2019-20 | 38,571.16 | 14,253.27 |
| **Total** | **1,63,160.86** | **63,676.50** |

*Annexure-2 referred to in reply to RSUQ No 408 due for 05-02-2020*

# State/UT wise details of EWS Beneficiaries Sanctioned so far under PMAY (U)

| S.No. | State/UT | Number of EWS Beneficiaries |
|---|---|---|
| 1 | A&N Island (UT) | 612 |
| 2 | **Andhra Pradesh** | **19,96,737** |
| 3 | Arunachal Pradesh | 7,229 |
| 4 | Assam | 1,17,046 |
| 5 | **Bihar** | **3,10,361** |
| 6 | Chandigarh (UT) | 139 |
| 7 | Chhattisgarh | 2,52,427 |
| 8 | D&N Haveli (UT) | 4,125 |
| 9 | Daman & Diu (UT) | 1,179 |
| 10 | Delhi (NCR) | 8,456 |
| 11 | Goa | 417 |
| 12 | Gujarat | 6,13,519 |
| 13 | Haryana | 2,59,368 |
| 14 | Himachal Pradesh | 9,735 |
| 15 | J&K (UT) | 54,445 |
| 16 | Jharkhand | 1,95,903 |
| 17 | Karnataka | 6,26,052 |
| 18 | Kerala | 1,27,250 |
| 19 | Ladakh (UT) | 1,763 |
| 20 | Lakshadweep (UT) | - |
| 21 | Madhya Pradesh | 7,75,784 |
| 22 | Maharashtra | 11,14,653 |
| 23 | Manipur | 42,811 |
| 24 | Meghalaya | 4,671 |
| 25 | Mizoram | 30,261 |
| 26 | Nagaland | 31,991 |
| 27 | Odisha | 1,52,260 |
| 28 | Puducherry (UT) | 13,168 |
| 29 | Punjab | 85,759 |
| 30 | Rajasthan | 1,89,933 |
| 31 | Sikkim | 530 |
| 32 | **Tamil Nadu** | **7,51,343** |
| 33 | **Telangana** | **1,97,466** |
| 34 | Tripura | 81,845 |
| 35 | Uttar Pradesh | 15,47,387 |
| 36 | Uttarakhand | 37,765 |
| 37 | West Bengal | 4,01,399 |
| **Total*** | | **100,56,923** |

* Including 11,134 houses under CLSS for which funds have been released recently to CNAs

*****